



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 PIL/70/2021	ARUN NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM MR. M KALITA (r-5) MR. P THAKURIA (r-5) MR. J HATIMURIA (r-5) MR. D KHAKHALARY (r-5) SC, BTC SC, FOREST
2 WA/382/2023	BHARAT DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA	GA, ASSAM MR. O P BHATI (R-7) MR. A K JAIN (r-7) MR S MUKTAR(R-5) MR. S RAHMAN(R-5) SC, REVENUE
3 I.A.(Civil)/2736/2024 in WA/9970/2024	RAM PRASAD DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS	G UDDIN P ADHIKARI	SC, APDCL
WITH WA/9970/2024 (Filing Number)	RAM PRASAD DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS A	G UDDIN	
- FOR FRESH ADMISSION WITH STAY/BAIL -			
4 WP(C)/5624/2024 FIXED	MINU DEVI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
5 WP(C)/5626/2024 FIXED	BISWA BHARATI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
6 WP(C)/6804/2024	K.S.P.V. PAVAN KUMAR, IFS Versus THE UNION OF INDIA AND 6 ORS.	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM DY.S.G.I. SC, FOREST
7 WP(C)/6820/2024	ACHYUT BARMAN AND 27 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A AHMED MS. D GOSWAMI R LAKRA	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			

8	PIL/69/2024	ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM
9	WP(C)/2401/2024	KANAK DAS Versus THE UNION OF INDIA AND 4 ORS	MR. N BARUAH MR. R J DAS	MR H GUPTA DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
10	WP(C)/3602/2024	UNION OF INDIA AND 3 ORS. Versus NABAJIT BARUA	MR. B CHAKRAVARTY	DR G J SHARMA(R-1) MR D N SARMA(R-1)
	WITH I.A.(Civil)/3720/2024 in WP(C)/3602/2024	UNION OF INDIA Versus SRI NABAJIT BARUWA	BIPLAV CHAKRAVARTY	
HEARING				
11	C.Ex.App./7/2020 FIXED	BRAHMAPUTRA CRACKER AND POLYMER LTD. Versus THE COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE	MR. D SARAF MR. D SARAF MR. S S GUPTA	MR. S C KEYAL
12	WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	MR RANJIT PRASAD (R-5,6) ALEX BASNET (R-5,6)
	WITH I.A.(Civil)/1134/2021 in WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	
	WITH I.A.(Civil)/489/2023 in WA/158/2021	SHRI SUSHIL PRADHAN and 9 ORS. Versus STATE OF SIKKIM AND ANR.	MR RANJIT PRASAD ALEX BASNET	MR H BURAGOHAİN
13	WA/138/2022 FIXED	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHOAIN (r-1)
	WITH I.A.(Civil)/3681/2024	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MS N BORDOLOI	

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LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/196/2024	SALMA BEGUM BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA	GA, ASSAM SC, SEC. EDU.
2	Cont.Cas(C)/694/2024	NOZIR UDDIN MAZUMDER @ NOZIR AHMED MAZUMDER Versus NARAYAN KONWAR, IAS	MR. H A LASKAR	
3	Cont.Cas(C)/695/2024	SUJIT DAS AND 3 ORS Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
4	Cont.Cas(C)/698/2024	SHABANA ISHRAT KARIM Versus NARAYAN KONWAR	MS S S ZIA	
5	Cont.Cas(C)/699/2024	MONOMOTI BORA SAIKIA AND 5 ORS Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
6	Cont.Cas(C)/700/2024	AJIT KUMAR SHARMA Versus SMTI SURANJANA SENAPATI AND 2 ORS.	MR F U BARBHUIYA MS S DAS	
7	WP(C)/1956/2024	KANDARPA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, HIGHER EDU
WITH				
8	WP(C)/5761/2021	KANDARPA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, HIGHER EDU MR. S Y AHMED (R-3) MD M ISLAM (R-3)
9	WP(C)/2164/2024	BIDISHA NATH Versus THE UNIVERSITY GRANTS COMMISSION (UGC) AND 2 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM MS P AGARWAL (r-1) SC, U G C
10	WP(C)/2331/2024	ARPITA CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	GA, ASSAM SC, SEC. EDU.
11	WP(C)/3555/2024	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	SC, SEC. EDU.
12	WP(C)/4247/2024 FIXED	ANURAG GODUKA Versus THE GAUHATI UNIVERSITY AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	SC, HIGHER EDU SC, G U

13	WP(C)/4923/2024	TAMSER ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM A A AHMED MR. A W MONDAL	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (R-5) SC, SEC. EDU. SC, FINANCE
14	WP(C)/4928/2024	MD. ABDUL AZIZ SK Versus THE STATE OF ASSAM AND 7 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	GA, ASSAM SC, EDU
15	WP(C)/4959/2024	NEELAM MADHUKULLYA Versus THE STATE OF ASSAM AND 3 ORS.	MR J PAYENG MS A PAYENG	GA, ASSAM SC, SEC. EDU.
16	WP(C)/5603/2024	PROFESSOR RAKHEE KALITA MORAL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, COTTON UNIVERSITY SC, COTTON UNIVERSITY MR. P D NAIR (R-3,4)
17	WP(C)/5679/2024	BHUGESWARI BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR S CHAUHAN MR. A R SHOME	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM
18	WP(C)/5743/2024	BEDA KANTA CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, SEC. EDU. SC, FINANCE DEPTT.
19	WP(C)/5854/2024	DR SULTAN AHMED Versus STATE OF ASSAM AND 3 ORS	MR. B BARMAN MS H B BARMAN M KALITA	SC, HIGHER EDU
20	WP(C)/5953/2024	SHEIKH MOZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
21	WP(C)/6076/2024	RIJU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR SOHAING	SC, ELEM. EDU GA, ASSAM
22	WP(C)/6543/2024 FIXED	BARUN BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH A SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
23	WP(C)/6557/2024 FIXED	GOPAL CHANDRA HANDIQUE AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, FINANCE SC, EDU
24	WP(C)/6559/2024 FIXED	SOJENDRA DIPHUSA Versus THE STATE OF ASSAM AND 5 ORS	MR N SARMA	GA, ASSAM SC, SEC. EDU. SC, K A A C SC, FINANCE
25	WP(C)/6575/2024 FIXED	KHOLILUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID	GA, ASSAM SC, SEC. EDU.
26	WP(C)/6589/2024 FIXED	LAXMI KANTA SINHA Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MR. S I TALUKDAR	SC, AG SC, SEC. EDU. SC, FINANCE
27	WP(C)/6599/2024	LAKHI CHAND CHAUHAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU SC, K A A C
28	WP(C)/6640/2024 FIXED	DR ANUSHUYA SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, N M C SC, HEALTH
29	WP(C)/6802/2024	BISHAL KAR Versus THE STATE OF ASSAM AND 8 ORS.	MR A K BORAH MR. P HAZARIKA P. BORAH MR. H S BORAH	SC, ELEM. EDU SC, SCERT, ASSAM SC, K A A C SC, FINANCE
30	WP(C)/6815/2024	ASWINI DAS Versus THE STATE OF ASSAM AND ORS	MR N SARMA MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, SEC. EDU. SC, BTC SC, FINANCE
31	WP(C)/6816/2024	RUPAK BORAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	SC, ELEM. EDU SC, FINANCE

32	WP(C)/6825/2024 B/O	INDAJ HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS. ADMISSION	MR. N H LASKAR	SC, ELEM. EDU
33	WP(C)/4740/2020 CAVT. NO.06442/020, FIXED	DR. RUNMONI BORAH PHUKAN Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. R PHUKAN MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3843/2024 FIXED	AZIZUL HOQUE @ AIJAL HOQUE Versus THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
2	Bail Appln./3895/2024	OSMAN GONI Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR M AHMED	PP, ASSAM
MOTION				
3	AB/3208/2024 WITH OFFICE NOTE	ATOWAR ALI AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
4	AB/3350/2024	AKTABUR RAHMAN Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
5	AB/3362/2024	TUFAIL UDDIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY)	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
7	Bail Appln./1700/2024 WITH CASE RECORD(SCANNED COPY)	BHOLA SEKH AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
8	Bail Appln./2147/2024 WITH CASE RECORD(SCANNED COPY)	JAVED AHMED LONE Versus THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MD A ISLAM	SC, NCB
9	Bail Appln./2834/2024 FIXED	MONIRUDDIN MONDAL AND ANR Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM SR. GA, ASSAM
10	Bail Appln./3024/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAHMAN ALI Versus THE STATE OF ASSAM AND ANR	MR M RANA MR M.HOQUE	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
11	Bail Appln./3235/2024 FIXED	JONE BARMAN @ BHAKAT Versus THE STATE OF ASSAM	MR J ABEDIN MR N SARMA	PP, ASSAM

12	Bail Appln./3269/2024 FIXED	ANJALI DAS Versus THE STATE OF ASSAM AND ANR.	MRS. M SAIKIA MR J FIRDAUS MS R DUTTA	MR M HALOI, SPL. PP, CBI PP, ASSAM
13	Bail Appln./3298/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	AKUM CHANG Versus THE STATE OF ASSAM	MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
14	Bail Appln./3480/2024 WITH CASE RECORD(SCANNED COPY)	MD MUAJ Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
15	Bail Appln./3523/2024 FIXED	MOMINUR HOQUE SK Versus MD. ABBAS ALI SHEIKH AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. Z ISLAM (R-1) PP, ASSAM
16	Bail Appln./3533/2024 FIXED	ABU TALEB Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
17	Bail Appln./3537/2024 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
18	Bail Appln./3544/2024 FIXED	IMANUL @ EMMANUEL KUJUR AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
19	Bail Appln./3690/2024 FIXED	BIREN MILI @ PEPEL Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
20	Bail Appln./3700/2024 FIXED	PRADIP BISWAS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
21	Bail Appln./3711/2024 FIXED	MD NUR MAHAMMAD AND ANR. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
22	Bail Appln./3768/2024 FIXED	NAJIRUL ISLAM Versus THE STATE OF ASSAM	MR. U B SARMA MRS. G SARMA	PP, ASSAM
23	Bail Appln./3771/2024 FIXED	ATUL DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
24	WITH Bail Appln./3772/2024	SUNIL DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
25	Bail Appln./3775/2024 FIXED	SUMERU NATH Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
26	Bail Appln./3786/2024 FIXED	BHASKAR KALITA Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
27	Bail Appln./3829/2024 FIXED	HUSSAIN ALI @ HOSSAIN ALI Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
BAIL HEARING				
28	AB/721/2024 FIXED	MD ABDUL KADER AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
29	AB/2249/2024	CHINMAYEE DEVI Versus THE UNION OF INDIA	MR. A SARMAH MS. N KALITA MS S.POUDEL	SPL. PP, C.B.I.

30	AB/2446/2024 FIXED	PARESH TALUKDAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS	PP, ASSAM
31	AB/2598/2024	SAMSUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
32	AB/2684/2024	MD.ISMAIL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
33	AB/2738/2024 WITH CASE RECORD(SCANNED COPY)	UMAR ALI SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
34	AB/2986/2024	SAIBAL DAS Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	MS B CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM
35	AB/2991/2024	SANOWAR ALI @ M/S SANOWAR ALI HARDWARE NA Versus THE UNION OF INDIA AND ANR	MD R ALI	DY.S.G.I. PP, ASSAM
36	AB/3066/2024	VIVEK SAHA Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
37	AB/3095/2024	TOSLIMA BEGUM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
38	AB/3123/2024	SRI SUMAN DAS Versus THE STATE OF ASSAM AND ANR	MS P DAS LEGAL AID COUNSEL	PP, ASSAM
39	AB/3145/2024	ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
40	AB/3160/2024	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
41	AB/3165/2024	NUR ALOM @ NUR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
42	AB/3178/2024 FIXED	DILUWAR HUSSAIN @ DILDAR Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR S H SIKDAR MR. J ALI	PP, ASSAM
43	AB/3187/2024 WITH OFFICE NOTE, FIXED	CHANDRALIKA MEDHI Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. R K PRADHAN MR. A K SAIKIA	SC, CBI
44	AB/3200/2024 FIXED	JAGADISH SONOWAL AND 2 ORS Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	PP, ASSAM
45	AB/3203/2024 FIXED	ARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
46	AB/3253/2024 FIXED	NUR HUSSAIN Versus THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
47	AB/3256/2024 FIXED	MOTIUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	MR E AHMED (FOR INFORMANT) MISS R A CHOUDHURY (FOR INFORMANT) PP, ASSAM

ORDERS

48	I.A.(CrI.)/1090/2024 WITH OFFICE NOTE in AB/2678/2024	KALPANA DAS Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	SC, CBI
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	WITH AB/2678/2024	KALPANA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM SC, CBI
49	I.A.(CrI.)/1216/2024 in Bail Appln./3727/2024	DUDHNATH KALWAR ALIAS DUDH NATH KALWAR AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
	WITH Bail Appln./3727/2024	DUDHNATH KALWAR @ DUDH NATH KALWAR AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
50	WITH Bail Appln./3685/2024	SHRI AJOY NUNIA Versus THE STATE OF ASSAM	MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
	WITH I.A.(CrI.)/1240/2024 in Bail Appln./3685/2024	AJOY NUNIA Versus THE STATE OF ASSAM,		PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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12)	MR. S SINHA	05-12-2024	To	20-12-2024
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14)	MR J ISLAM	10-12-2024	To	24-12-2024
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19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	WP(C)/6799/2024	GALIB ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE
2	WP(C)/6803/2024	BHAIROB PHUKAN AND ANR. Versus THE MANAGEMENT OF THE OIL AND NATURAL GAS CORPORATION LTD. AND ANR	MR. R P SARMAH MR. S DIHINGIA MR I HASSAN MS M CHANGMAI MS. K DAS	
3	WP(C)/6810/2024	ARINDAM PAUL Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, K A A C
4	WP(C)/6814/2024	NITUSING BORGAYARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR G BAISHYA MR I AHMED K BANIK	SC, BTC

ADMISSION

5	WP(C)/6158/2024 FIXED	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	MRS. R DEVI MRS. R DEVI DY.S.G.I.
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./434/2024	SORHAB ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	
	WITH I.A.(Crl.)/1256/2024 in Crl.A./434/2024	SORHAB ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	
ORDERS				
2	Crl.A./262/2023 1 Y 6 M 23 D :WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	JONALI KALITA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI	PP, ASSAM
	WITH I.A.(Crl.)/622/2023 in Crl.A./262/2023	JONALI KALITA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI	PP, ASSAM
3	Crl.A./72/2024 WITH LCR 6 FILES	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	MS. D GHOSH (R-2) MS N DEKA (R-2) MS H BETALA (R-2) MS A HUSSAIN (R-2) MR I CHAKMA (R-2) MR. S. K. CHAKMA (R-2) MR A.K. HAJONG (R-2) PP, ASSAM

	WITH I.A.(CrI.)/250/2024 in CrI.A./72/2024	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
4	CrI.A./345/2024 WITH OFFICE NOTE, LCR 7 FILES	DIPAK SUBEDAR AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. S. BORAH MR. D K BAIDYA	PP, ASSAM
5	I.A.(CrI.)/484/2024 WITH LCR 3 FILES in CrI.A./481/2023 WITH CrI.A./481/2023	ANANTA DAS Versus THE STATE OF ASSAM AND ANR.	MR C GOSWAMI	PP, ASSAM
		ANANTA DAS Versus THE STATE OF ASSAM AND ANR. E	MR C GOSWAMI	PP, ASSAM
HEARING				
6	CrI.A./86/2023 <u>1 Y 10 M 11 D</u> :WITH LCR 4 FILES. FIXED.	KANAKLATA DAS @ KANAKPRABHA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/808/2023 in CrI.A./86/2023	RATAN DAS Versus THE STATE OF ASSAM AND ANR.	MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
7	Mat.App./1/2024 WITH LCR 4 FILES. B/O	XXXXXXX Versus XXXXXXX	DR. N DEKA MS N BORAH MS P CHAKRABORTY MS N MANSURI	MR P C SARMA MRS A SAIKIA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)(Suo Moto)/1/2024	IN RE - X Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA (SC, GHC)	
2	WP(C)/6795/2024	JEHAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MD H R AHMED M BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/6797/2024	DILJAN BIBI @ DIPJAN BIBI @ MUSTF DILJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS. .	MR. A S CHOUDHURY MR A MOTALIB MR S HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
4	WP(C)/6845/2024	KULSUMA BEGUM @ KULSOMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/6847/2024	KHUSHBAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. T AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/6848/2024 B/O	MD. AMAR ALI @ AMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
7	WP(C)/4203/2018 WITH LCR	AIMONA BEWA @ AIMONA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/4464/2018 WITH LCR	BASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/4605/2018 WITH LCR	MATABUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI MR. S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/4622/2018 WITH LCR	RAHIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR B ISLAM MD S HUSSAIN MR. A A MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/4745/2018 WITH LCR	ANOWARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS SUSHMITA SENGUPTA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/4765/2018 WITH LCR	KAMALA RANI SAHA @ KAMALA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/1068/2021 WITH LCR	KASHEM ALI @ KASEM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED MR A S SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/1248/2021 WITH LCR	MUSTT HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/1251/2021 WITH LCR	JAHIRAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A R BHUYAN MD A RAHMAN MR. S H ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/1254/2021 WITH LCR	SHAHANAZ BEGUM @ SHAHANAZ KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MD. S Z B AKLAS MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
17	W.P.(Cri.)/25/2024 FIXED	ISHAN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM MR. J BARMAN(R-4) MR D J BORO (R-4)

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LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5623/2024 B/O	SUDHIR KR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
2	WP(C)/6798/2024	GIRIJA DUTTA AND 27 ORS. Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. P K BORAH MR P H KONWAR	GA, ASSAM
3	WP(C)/6800/2024	DHIRESWAR SARMA Versus STATE OF ASSAM AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH A SARMA	SC, P H E SC, FINANCE
4	WP(C)/6811/2024	MD. AINUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS. (H)	MR S BORTHAKUR MR SAURADEEP DEY	SC, P H E
5	WP(C)/6841/2024	AMIYA KUMAR BORAH Versus UNION OF INDIA AND 3 ORS.	MR. B K DAS MR H P GUWALA H P NEOG	DY.S.G.I.
6	WP(C)/6842/2024	SAHARANI SWARGIARY Versus THE STATE OF ASSAM AND 5 ORS	MR S C DAS P BURAGOHAIN MR. C. SHIL B SARKAR	GA, ASSAM SC, BTC
ORDER (IMPLEADMENT OF PARTY)				
7	I.A.(Civil)/3907/2024 in WP(C)/6360/2024	DIGANTA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
	WITH WP(C)/6360/2024	DIGANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
8	I.A.(Civil)/3935/2024 in WP(C)/6412/2024	KHAGEN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MS. D J BORAH	GA, ASSAM SC, FINANCE DEPTT.
	WITH WP(C)/6412/2024	KHAGEN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MS. D J BORAH	GA, ASSAM SC, FINANCE DEPTT.

ADMISSION

9	WP(C)/2472/2024	MUSTAQUE ZAMAN AHMED Versus THE UNION OF INDIA AND 7 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, AG MRS. A GAYAN DY.S.G.I. SC, WATER RESOURCE
10	WP(C)/3333/2024 FIXED	TAPAS SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	GA, ASSAM
11	WP(C)/3566/2024 CAVT. NO.06732/024, FIXED	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM MR. R ALI SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC FOR CAVEATOR
WITH				
12	WP(C)/3375/2024	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM SC, WPT AND BC
13	WP(C)/3823/2024 FIXED	HC(B)(EX-S) (RETIRED) CHAKRADHAR DEKA Versus THE STATE OF ASSAM AND 9 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, AG DY.S.G.I. SC, FINANCE DEPTT.
14	WP(C)/4074/2024	VARINDER KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MR. S K MEDHI DY.S.G.I.
15	WP(C)/4252/2024 FIXED	PRABIN KR NATH Versus THE STATE OF ASSAM AND 7 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, P AND R.D. GA, ASSAM
16	WP(C)/4829/2024	MINAKSHI KAKATI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI	GA, ASSAM SC, FINANCE
17	WP(C)/5330/2024 B/O	A. KARAN SINGHA Versus THE UNION OF INDIA AND 8 ORS .	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MRS S BARUAH (CGC) DY.S.G.I.
18	WP(C)/5586/2024 FIXED, WITH CAVT 878/ 2024	DAYANAND RONGPI AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS R BORDOLOI	MR. K SINGHA SC, FOREST FOR CAVEATOR
ORDERS				
19	I.A.(Civil)/3307/2024 FIXED in WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO- OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH
WITH				
	WP(C)/2869/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO- OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT) SC, HEALTH

20	WITH WP(C)/2321/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 11 ORS	MR. FIRUZ KHAN RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN MR M H AHMED	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH GA, ASSAM
21	I.A.(Civil)/3838/2024 IN WP(C)/935/2024 (D/O) in WP(C)/935/2024	SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND ORS		
<u>HEARING</u>				
22	WP(C)/3201/2020 FIXED	SAIF UDDIN KHAN Versus THE UNION OF INDIA AND 10 ORS.	MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MR. J AHMED (R-10) MR. S K MEDHI (r-1) MR D SENAPATI MRS. A GAYAN MS. N K DEVI MR. N ANIX SINGH MR. A DEY (R-8) MR D KALITA (R-9) MR. B BORAH (R-11) MR P S RAJA (R-11) MS. S. TODI MR U ROY (R-11) MR H K SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
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8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6777/2024	RANJIT SARKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/3901/2024 in WP(C)/6202/2022	MD HAZARAT ALI @ HAZARAT ALI Versus THE MISSION DIRECTOR,	MR. R ALI MR M SHELMIM MR M SHELMIM	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/6202/2022	MD HAZARAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR. R ALI MR M SHELMIM MR H A AHMED MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
ADMISSION				
3	WP(C)/1179/2017 FIXED	SMT. MANIKA DEVI Versus THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMA-8 MRS.T BARMAN(R-8)
4	WP(C)/661/2020	KAMOLESH DAS AND 10 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P-1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P-1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
5	WITH WP(C)/7189/2015	SMT. UPAMA NATH and 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)

	WITH I.A.(Civil)/2302/2023 in WP(C)/7189/2015	RAJU BASFORE and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
6	WITH WP(C)/654/2020	MOFIZUL HOQUE Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
7	WITH WP(C)/2188/2021	SHIMA AHMED Versus THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
8	WP(C)/5966/2021	DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
	WITH I.A.(Civil)/1290/2024 in WP(C)/5966/2021	PRINCIPAI AND ANR Versus DR. NIRMALA DEVI AND 3 ORS	MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA	MR D MAHANTA SC, EDU
9	WP(C)/7293/2021 B/O	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG
10	WP(C)/7341/2021 B/O	MRS. NIRUPAMA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
11	WP(C)/5699/2022 FIXED	MANIKA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE
12	WP(C)/6230/2022 B/O	MANBENDRA BARUAH Versus THE UNION OF INDIA AND 6 ORS.	MR. B K GOGOI C. DEKA	DR G J SHARMA (R-3-7) MR S NATH (R-3-7) ASSTT.S.G.I.
13	WP(C)/8395/2022 FIXED	DR. NABIN CHANDRA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	SC, HEALTH
14	WP(C)/660/2023 B/O	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE
15	WP(C)/751/2023 FIXED	PHANI DHAR BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU GA, ASSAM MR N N UPADHYAYA (R-3,4) MR D BORUAH (R-3,4) MR. B B KAKATI (R-3,4)
16	WP(C)/1119/2023 FIXED	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
17	WP(C)/3520/2023 FIXED	SUSHILA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM
18	WP(C)/3574/2023 FIXED	MD. ASIFUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, SSA

19	WP(C)/363/2024 FIXED	PHOTICK CHANDRA NEOG @ PHATIK NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	GA, ASSAM SC, GHC
20	WP(C)/443/2024 B/O	ABDUL FATTAH AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
21	WP(C)/4300/2024 B/O	DIPTI GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR M AHMED A. K. KANU	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
ORDERS				
22	Cont.Cas(C)/449/2024 FIXED	JAYASREE BARUAH DUTTA @ JAYASREE BARUAH Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
23	Cont.Cas(C)/451/2024 FIXED	RUHIT CHABUKDHARA Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
24	Cont.Cas(C)/498/2024 FIXED	RAJASHREE SHARMA Versus RAVI S. PRASAD, I.A.S. AND 6 ORS.	MR. SURAJIT DUTTA MS. I DAS MS R MEDHI MR. I LAHIRI	
25	WP(C)/2167/2024 B/O	ANOWAR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. K JAIN MS. U NANDA	SC, ELEM. EDU GA, ASSAM
26	WP(C)/3044/2024 FIXED	SCHOOL MANAGING COMMITTEE, MOUKHOWA UZIRAR CHAR M E MADRASSA AND 9 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
27	I.A.(Civil)/3943/2024 B/O in WP(C)/6080/2022	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 8 ORS.	MR. K I MAZUMDER MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ (r-5,6) SC, U G C SC, G U
WITH				
	WP(C)/6080/2022	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 8 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ (r-5,6) SC, G U SC, U G C
HEARING				
28	WP(C)/4654/2021 FIXED	SUMAIYA KHATUN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC, AG MR. A R SIKDAR (r-9) MR. N AHMED (r-8,9) MR. M H TALUKDAR (r-9) MD. S ALOM (R-8)
WITH				
	I.A.(Civil)/2893/2024 in WP(C)/4654/2021	ROUSANARA BEGUM Versus SUMAIYA KHATUN AND 9 ORS	MR. M H TALUKDAR	MR. A R BHUYAN SC, AG MR. M S ALAM SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Cont.Cas(C)/696/2024	SMTI RANI DEVI Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
2	Cont.Cas(C)/697/2024	ABHIGYAN RAJ DUTTA Versus P.R. GHARPHALIA AND 2 ORS	MR MINTU SAIKIA MS R DUTTA	
3	Cont.Cas(C)/702/2024	MRS. MASUDA KHATUN Versus GYANENDRA DEV TRIPATHI, IAS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	
4	WP(C)/3987/2024	RAKIBUDDIN BARBHUYAN AND ANR Versus THE ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, A S T C
5	WP(C)/4249/2024	SUREN CHANDRA PATIR Versus THE UNION OF INDIA AND 2 ORS	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	MR. C K S BARUAH(CGC) DY.S.G.I.
6	WP(C)/4738/2024	DHIRAJ DEY Versus THE STATE OF ASSAM AND 7 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, REVENUE
7	WP(C)/5838/2024	MINATI DUTTA MEDHI Versus THE STATE OF ASSAM, REPRESENTED BY THE ADDITIONAL CHIEFG SECRETARY TO THE GOVT. OF ASSAM,	MR. A SARMA	GA, ASSAM
8	WP(C)/6208/2024	JAMAL UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE L P BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
9	WP(C)/6288/2024 FIXED	AMITA BHUWALKA Versus UNION OF INDIA AND 4 ORS.	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

10	WP(C)/6374/2024 FIXED	SMTI. SUNITI DAS AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, A A I
11	WP(C)/6401/2024	BAMAKHATA 1 NO. TARUN SANGHA Versus THE STATE OF ASSAM AND 4 ORS	MR P P MEDHI MR G BARGAYARY Z HAQUE	GA, ASSAM SC, FINANCE
12	WP(C)/6627/2024 FIXED	HUKUM SAHU @ HUKUM SING SAHU Versus THE STATE OF ASSAM AND 11 ORS	MR. J SARMAH	GA, ASSAM
13	WP(C)/6666/2024 FIXED	M/S SURYA BUSINESS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA M AGARWAL	SC, FINANCE AND TAXATION
14	WP(C)/6687/2024 FIXED	KALYAN CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K K HANDIQUE MR. K K HANDIQUE MR. M KALITA	MR D DAS MS H TERANGPI SC, SEC. EDU.
15	WP(C)/6695/2024 CAVT. NO.11512/024, FIXED	PARESH BHARALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA MS M M DAS MR. S B BORAH SC, REVENUE FOR CAVEATOR
16	WP(C)/6765/2024 B/O	SUNIL DAS AND 11 ORS. Versus STATE OF ASSAM AND 11 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM SC, REVENUE
17	WP(C)/6796/2024	RUPLAL CHOUHAN Versus THE UNION OF INDIA AND 5 ORS.	MD H R AHMED	DY.S.G.I. SC, PNB SC, INCOME TAX
18	WP(C)/6805/2024	MS ONLINE LOGISTICS PRIVATE LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, GST DY.S.G.I.
19	WP(C)/6807/2024	SHRI SHAMBHU PRASAD Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, FINANCE AND TAXATION
20	WP(C)/6809/2024	SHRI SHAMBHU PRASAD Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, FINANCE AND TAXATION
21	WP(C)/6813/2024	HABIBAR RAHMAN Versus THE STATE OF ASSAM AND THREE ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM SC, REVENUE
22	WP(C)/6822/2024	MORJINA BEGUM Versus THE STATE OF ASSAM AND ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
23	WP(C)/5446/2024 FIXED	DR. MADHURJYA BHATTACHARYYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGHA MS S PATOWARY	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
24	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. R K D CHOUDHURY MR H GUPTA MR. J P MORE DY.S.G.I. SC, RAILWAY

HEARING

25 [WP\(C\)/5344/2013](#)
CAVT. NO. 756/2013
FIXED

BARPETA ZILA ANUSUSIT JATI PARISHAD
Versus
THE STATE OF ASSAM AND 6 ORS

MR.M SARANIA
MR.S U AHMED
MR.B DEORI
MS.M GOSWAMI

GA, ASSAM
MR.J AHMED
MS.B HAZARIKA(R-1 to 6)
MR R DHAR, SC, TRIABALS
AFFAIRS (P)
MR.A M KHAN
MR.P A AHMED
MR. C. SARMA, SC, SOCIAL
JUSTICE AND
EMPOWERMENT
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3883/2024	CHANDAN DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
2	Bail Appln./3889/2024	ALI AHMED Versus THE STATE OF ASSAM,	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
3	Bail Appln./3890/2024	BISHAL PAUL Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
4	Bail Appln./3898/2024	MOFIDUL ISLAM AND TWO ORS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
5	Bail Appln./3900/2024	TAPASH MANDAL ALIAS TAPAS MONDAL Versus THE STATE OF ASSAM	MR. D GAGAI MR. M S HUSSAIN	PP, ASSAM
MOTION				
6	W.P.(CrI.)/39/2024	ASSAM RIFLES Versus STATE OF ASSAM AND ANR	MR. B DEKA	PP, ASSAM
7	Crl.Rev.P./511/2024	MD ABDUL KASEM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
8	Crl.Pet./1553/2024	NITIN KATARIA AND 2 ORS Versus JYOTI RANI	MR B SINHA MR D K DEY MS T DEBNATH	
9	Crl.Pet./1555/2024	SARANGA PANI DEVA SARMA AND ANR. Versus BARASHA GOSWAMI	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	
10	Crl.Pet./1556/2024	JAYDEEP NANDI Versus STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. S P CHOUDHURY MS B DEVI MS. M BORA	PP, ASSAM
11	Crl.Pet./1557/2024	KESHAB GOGOI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL J S AHMED	PP, ASSAM

12	Crl.Pet./1558/2024	SAMIR DEBNATH Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
13	Crl.Pet./1559/2024	DR. HANIF MD. AFSAR ALAM LASKAR Versus THE STATE OF ASSAM AND ANR.	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
14	Crl.Pet./1560/2024 B/O	ATOWAR HUSSIAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH	PP, ASSAM
15	AB/3341/2024	ABU TAHER ALI Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN MS M MALIK	PP, ASSAM
16	AB/3347/2024	RAM KUMAR DOOM AND 7 ORS. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
17	AB/3349/2024	DIKSHITA DEKA AND 5 ORS. Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
18	AB/3352/2024	BIKRAM PAUL Versus THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
19	AB/3353/2024	HASHEM ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. S RAHMAN R HAQUE	PP, ASSAM
20	AB/3356/2024	MD SOFIKUL ISLAM @ SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR S ISLAM S RAHMAN	PP, ASSAM
21	AB/3357/2024	PRANESWAR BARO Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY S MEDHI	PP, ASSAM
22	AB/3360/2024	RITUPON PEGU Versus THE STATE OF ASSAM	MR. A BARUAH	PP, ASSAM
23	AB/3361/2024	BHAIKAN KALITA @ ANNANTA HAZARIKA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA	PP, ASSAM
24	AB/3365/2024	MONSUR ALI @ MANSUR ALI Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
<u>ADMISSION</u>				
25	Crl.A./431/2024	PURNA BAHADUR LIMBOO Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI H M I HOQUE MR S J SHAMIM MR ROBIUL HOQUE	PP, ASSAM
	WITH I.A.(Crl.)/1252/2024 in Crl.A./431/2024	PURNA BAHADUR LIMBOO Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI H M I HOQUE MR S J SHAMIM MR ROBIUL HOQUE	PP, ASSAM
26	Crl.A./435/2024	BHABAN BARMAN Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR N N UPADHYAYA MR R C PATHAK MR. B B KAKATI	PP, ASSAM
	WITH I.A.(Crl.)/1258/2024 in Crl.A./435/2024	BHABAN BARMAN Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR N N UPADHYAYA MR R C PATHAK MR. B B KAKATI	PP, ASSAM
27	Crl.A./436/2024	HIRAK NATH @ HIRANYA KR. NATH Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

	WITH I.A.(CrI.)/1259/2024 in CrI.A./436/2024	HIRAK NATH @ HIRANYA KR NATH Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
28	CrI.Pet./848/2024 B/O	CANARA BANK Versus THE STATE OF ASSAM	MR. M SHARMA MRS. S ISLAM MS. S YASMIN MR R KALITA	PP, ASSAM
BAIL HEARING (BA)				
29	Bail Appln./3699/2024 FIXED	BASSHA SKHEIK @ BASHA SHEIKH 3 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
30	WITH Bail Appln./3671/2024	MOHIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. M R SODIAL MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
31	Bail Appln./3741/2024 FIXED	ATIQRUR RAHMAN @ ATIKUR ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. S HAQUE MR. N MAHAJAN	PP, ASSAM
32	Bail Appln./3766/2024 FIXED	DEBABRATA NAG Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
33	AB/1564/2024 FIXED	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
34	AB/1587/2024 FIXED	FARMAN ALI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
35	AB/2381/2024 FIXED	GITAMONI KALITA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA MR SAURADEEP DEY	PP, ASSAM
36	AB/2389/2024 FIXED	AJGOR ALI AND ANR Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
37	AB/2440/2024 FIXED	SARUMAI DUTTA AND ANR Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
38	AB/2660/2024 FIXED	KHANSWRANG DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
39	AB/2688/2024 FIXED	DR ASIF MOHAMMAD NAZAR Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	MR. A AHMED (INFORMANT) PP, ASSAM
40	AB/2813/2024 FIXED	PORAG KONWAR ALIAS PARAG KONWAR Versus THE STATE OF ASSAM	MR. R K PRADHAN	PP, ASSAM
41	AB/2853/2024 FIXED	MD NAZIM ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
42	AB/2928/2024 FIXED	MD FARIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
43	AB/2938/2024 FIXED	SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. MD I HAQUE	PP, ASSAM

44	AB/2994/2024 FIXED	SANIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
45	AB/2998/2024 FIXED	AVINASH CH UPADHYAY AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
46	AB/3084/2024 FIXED	DIJEN BARMAN AND ANR Versus THE STATE OF ASSAM	MD S ALI MR M RAHMAN	PP, ASSAM
47	AB/3086/2024 FIXED	ABDUS SATTAR AND ORS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
48	AB/3134/2024 FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MD A ALI	PP, ASSAM
49	AB/3155/2024 FIXED	ISMAIL HUSSAIN @ ISMAIL ALI AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
50	AB/3168/2024 FIXED	RUMAN BEGUM BARBHUIYA Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
51	AB/3170/2024 FIXED	MONOWAR HUSSAIN ALIAS JANU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR S HOQUE	PP, ASSAM

ORDERS

52	Crl.Pet./1232/2024 FIXED	ABDUL HASHIM AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
53	I.A.(Crl.)/1250/2024 CRL.PET. 1306/2023(D/O), B/O in Crl.Pet./1306/2023	SUNIL KUMAR SIKARIA Versus THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH	PP, ASSAM
54	Crl.Pet./1438/2024 FIXED	MD. SAMAR SHAKEEL AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M AHMED A RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/701/2024	CHABILAL SARMAH Versus P ASHOK BABU, IAS AND 4 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	
2	Cont.Cas(C)/703/2024	M/S MANARANJAN BRAHMA ENTERPRISE, Versus AKASH DEEP, IAS	MR S NEOGI MR. N J KHATANIAR	
3	WP(C)/5195/2024	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, PWD (BULDING) SC, REVENUE SC, FINANCE
4	WITH WP(C)/4658/2024	MAHESH AGARWALLA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, PWD (BULDING) SC, REVENUE SC, FINANCE
5	WP(C)/6826/2024	JAKIR HOSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	GA, ASSAM SC, REVENUE
6	WP(C)/6828/2024	ABDUL HAKIM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	GA, ASSAM SC, REVENUE
7	WP(C)/6831/2024	BHABA KANTA NATH Versus STATE OF ASSAM AND 2 ORS.	J SHARMA MR. P THAKURIA ABHIJIT PATOR	SC, GDD SC, GMC
8	WP(C)/6835/2024	BHABA KANTA NATH Versus THE STATE OF ASSAM AND 2 ORS.	J SHARMA MR. P THAKURIA ABHIJIT PATOR	SC, GDD SC, GMC
9	WP(C)/6836/2024	BHABA KANTA NATH Versus STATE OF ASSAM AND 2 ORS.	J SHARMA MR. P THAKURIA ABHIJIT PATOR	SC, GDD SC, GMC

10	WP(C)/6838/2024	BHABA KANTA NATH Versus THE STATE OF ASSAM AND 2 ORS.	J SHARMA MR. P THAKURIA ABHIJIT PATOR	SC, GDD SC, GMC
ORDER (IMPLEADMENT OF PARTY)				
11	I.A.(Civil)/3922/2024 in WP(C)/6057/2024	MINA SARMA Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM SC, GHC
	WITH WP(C)/6057/2024	MINA SARMA Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
ADMISSION				
12	WP(C)/3671/2021	MOCHMON UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N H LASKAR MS. A GOGOI	GA, ASSAM MR. T U LASKAR (R-4 TO 7) MR. A B T HAQUE (R-4 TO 7) SC, REVENUE
13	WP(C)/1040/2023	SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, REVENUE
14	WP(C)/1985/2023 FIXED	MUSTT PIYARUN NESSA Versus THE STATE OF ASSAM AND 9 ORS	MR. S U AHMED M U BARBHUYAN	GA, ASSAM SC, APDCL MR. S K DEORI (R-10) MS. SOMILA(R-10)
15	WP(C)/3826/2023	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
16	WP(C)/3848/2023	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
17	WP(C)/3849/2023	YUGANT INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
18	WP(C)/3850/2023	M/S SREE KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
19	WP(C)/3852/2023	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
20	WP(C)/3853/2023	M/S YUGANT INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
21	WP(C)/5764/2023 WITH MEDIATION REPORT	PRIYANKA PRITY BARUAH Versus THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA AND 2 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR S DUTTA (R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MR. S DUTTA (R-1) MS. P BORTHAKUR (R2) MR S DUTTA (R-1)
	WITH WP(C)/6677/2023	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD Versus THE INSURANCE OMBUDSMAN AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S N TAMULI MS. P K ZANNAT FOR CAVEATOR
23	WP(C)/6203/2023	MD. AYUB KHAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR. R K BHATRA (R-2) MR T H HAZARIKA (r-6) MR M CHETIA (r-6) MS P HUJURI (R-2) MR A RASHID (r-6) MR. K ISLAM (r-6) D ROY SC, REVENUE

24	WP(C)/1573/2024 FIXED	M/S LARUA SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM
25	WP(C)/5247/2024	DIGANTA BURAGOHAIN Versus THE COMMISSIONER AND SECRETARY GOVT OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
ORDERS				
26	WP(C)/3777/2021	INDRAJIT PRASAD Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. M NATH MR. S S ROY MR. S S ROY MR. A BHATTACHARJEE (R-7) MR. S BORTHAKUR (r-2,3,4,5,6,) MR. D J KAPIL (R-7) ASSTT.S.G.I.
27	WP(C)/4719/2021	MAZIBUR RAHMAN CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE
28	MC/83/2024 IN WP(C)/3413/2018 (D/O) in WP(C)/3413/2018	NURUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
29	Cont.Cas(C)/192/2024 FIXED	JANAM BEGUM Versus SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
WITH				
30	Cont.Cas(C)/183/2024	LAILA BEGUM LASKAR (MAZUMDER) Versus SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
WITH				
31	Cont.Cas(C)/185/2024	SOMULA BEGUM LASKAR Versus SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
32	I.A.(Civil)/3869/2024 in WP(C)/2710/2024	SUKUR SING TERON AND 63 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. A I KATHAR MR B RONGPHAR	GA, ASSAM DY.S.G.I. SC, NHIDC SC, K A A C
WITH				
	WP(C)/2710/2024	SUKUR SING TERON AND 63 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. A I KATHAR MR B RONGPHAR	GA, ASSAM DY.S.G.I. SC, NHIDC SC, K A A C
33	I.A.(Civil)/3915/2024 IN WP(C)/3728/2017 (D/O) in WP(C)/3728/2017	SANTI SAHU Versus THE STATE OF ASSAM and 2 ORS.	MR. A M BARBHUIYA S. M. ZINNA	SC, WATER RESOURCE SC, WATER RESOURCE
WITH				
	MC/86/2024	SANTI SAHU Versus THE STATE OF ASSAM and 2 ORS.	MR. A M BARBHUIYA S. M. ZINNA	SC, WATER RESOURCE SC, WATER RESOURCE
34	I.A.(Civil)/3962/2024 B/O in WP(C)/1648/2023	XADOU GUWAHATI MOTOR CHALITA RICKSHAW CHALAK UNION AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, TRANSPORT SC, GMC
WITH				
	WP(C)/1648/2023	XADOU GUWAHATI MOTOR CHALITA RICKSHAW CHALAK UNION AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, TRANSPORT SC, GMC
WITH				
35	WP(C)/1430/2023	GUWAHATI WELFARE ASSOCIATION FOR RICKSHAW DRIVERS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. R SARMA MS. J TAMULI	GA, ASSAM SC, TRANSPORT SC, GDD SC, GMC

HEARING

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LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./3626/2024	SMT SUMI BORAH Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MR A SHARMA MR A TALUKDAR	SPL. PP, C.B.I. PP, ASSAM
MOTION (BA)				
2	Bail Appln./3901/2024	PAPPU KUMAR SAHANI Versus THE UNION OF INDIA AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	SC, NCB
MOTION				
3	Tr.P.(C)/107/2024	SMT. TANIYA CHAKRABORTY Versus MRINMAY CHAKRABORTY	A CHOUDHURY MR N HAQUE MR. JITEN RABHA MR. S CHOUDHURY	
4	CRP(IO)/531/2024	MRS. DIPALI DAS Versus ISHAN KATAKI AND ANR.	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	
5	CRP(IO)/532/2024	SMT. APARAJITA BHUYAN Versus MADAN PRASAD SHAH	DR G J SHARMA MS. K BHATTACHARYYA	
ADMISSION				
6	CRP(IO)/182/2023 WITH LCR, FIXED	RIZWAN ALI Versus MD MAFAZUL HUSSAIN AND 9 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. A K GUPTA (R-1,2,3) MR. R S MISHRA (R-1,2,3)
7	RFA/76/2024	JAYANTA KR DEY AND ANR Versus ON THE DEATH OF PRABIR SARMA HIS LEGAL HEIR SMTI BINAPANI SARMA	MR D MAZUMDER MR. A R SHOME MR A J GHOSH	
	WITH I.A.(Civil)/3961/2024 in RFA/76/2024	JAYANTA KR DEY AND ANR Versus ON THE DEATH OF PRABIR SARMA HIS LEGAL HEIR SMTI BINAPANI SARMA	MR D MAZUMDER MR. A R SHOME MR A J GHOSH	

BAIL HEARING (BA)

8	Bail Appln./3546/2024	BENIMA KACHARI @ SILA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR H NATH	PP, ASSAM
9	Bail Appln./3694/2024 WITH CASE RECORD(SCANNED COPY)	SMTI MANJURA KHATUN Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
10	Bail Appln./3776/2024 FIXED	JITEN BISWAS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM

BAIL HEARING

11	AB/2072/2024 FIXED	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	PP, ASSAM
12	AB/3209/2024 WITH OFFICE NOTE, FIXED	AMINUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	T A LASKAR MR. D K AGARWALA	PP, ASSAM
13	AB/3210/2024 FIXED	NANDA DEBNATH Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM

FOR HEARING U/O XLI RULE II C.P.C.

14	RSA/237/2024 B/O	NASIR UDDIN Versus BORHAN ALI AND 4 ORS	MR M H AHMED I AMIN	
	WITH I.A.(Civil)/3958/2024 in RSA/237/2024	NASIR UDDIN Versus BORHAN ALI AND 4 ORS	MR M H AHMED I AMIN	

ORDERS

15	Tr.P.(C)./50/2024 B/O	DOLEE KALITA Versus MANAJ KUMAR BAISHYA	MR. M BORAH MS B BORA	
16	MACApp./359/2024 CAVT. NO.06212/024, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus DHANANJAY SARKAR AND 3 ORS.	MR. A J SAIKIA M CHETIA	MS. T KALITA(R-3) K U AHMED MR. R GOSWAMI (R-4) MS P SARMA MR. R J DAS (R-3) MRS S SAIKIA(R-3) MS. P BORTHAKUR(R-4) FOR CAVEATOR
17	MACApp./376/2024 FIXED	THE ORIENTAL INSURANCE CO LTD Versus GITA DEVI AND 2 ORS A	MR. S K GOSWAMI MR. R SHARMA	MR A SHARMA (R-1)
18	CRP(IO)/477/2024 B/O	MD. TOUSIF HUSSAIN REZA Versus AAFSHEEN AL ISLAM	MD. I HUSSAIN	
19	I.A.(Civil)/3674/2024 B/O in MACApp./462/2024	BHABANI SENARPI AND 3 ORS Versus UNITED INDIA INSURANCE COMPANY LTD	MR. M TALUKDAR	MR. K K BHATTA
	WITH MACApp./462/2024	UNITED INDIA INSURANCE COMPANY LTD Versus BHABANI SENARPI AND 3 ORS	MR. K K BHATTA	MR. M TALUKDAR (R-1,2,3,4)
20	I.A.(Civil)/3947/2024 in MACApp./456/2024	KUHINUR KHATUN AND ORS Versus HDFC ERGO GENERAL INSURANCE CO LTD AND 4 ORS	MR F A LASKAR	MS. R GOSWAMI
	WITH MACApp./456/2024	HDFC ERGO GENERAL INSURANCE CO LTD Versus KUHINUR KHATUN AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA	MR F A LASKAR FOR CAVEATOR

HEARING

21	MFA/107/2013 WITH LCR, B/O	M/S MANDAL and CO Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A BARKAKATI SC, NF RLY
22	LA.App./1/2014 WITH LA.App./2/2014 (D/O), WITH LCR, B/O	JANAKI KOCH Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) MR. D NATH SR. GOVT, ADV. ASSAM
23	WITH LA.App./3/2014 WITH LCR	DILIP KUMAR RABHA Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) SC, NF RLY
24	WITH LA.App./8/2014 WITH LCR	UTTAM RABHA Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.A K SARKAR MR G GOSWAMI (R2, R3) SC, NF RLY
25	WITH LA.App./64/2014 WITH LCR	PUNAM CHAND SARMAH and 2 ORS. Versus STATE OF ASSAM and 2 ORS.	MR. A MANNAF MR.H DAS MR.H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR.K KALITA MR B N GOGOI MR G GOSWAMI (R2, R3) MS.M CHATTERJEE MRS.U CHAKRABORTY SC, RAILWAY MS.M PHUKAN
26	WITH LA.App./37/2018 WITH LCR	PRAKASH CHANDRA ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. A MANNAF MR H DAS MR. H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR. A K SARKAR MR G GOSWAMI (R2, R3)
27	WITH LA.App./38/2018 WITH LCR	SMTI. PREMESWARI RABHA Versus THE STATE OF ASSAM AND ORS.	MR. A MANNAF MR H DAS MR. H GOGOI MD A S ALI MR. A HOQUE	GA, ASSAM MR G GOSWAMI (R2, R3) SC, RAILWAY, MR. A K SARKAR
28	RSA/99/2015 WITH LCR, FIXED	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R- 1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGHAIN(R- 6&7) MS.A BARUAH(R- 6&7)
29	RSA/232/2015 WITH LCR, FIXED	SRI SIDDHESWAR DAS Versus SRI SHANKAR GHOSH and 2 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA MR K CHAKRAVARTY	MR.S S SHARMA(R-1) MR.B J MUKHERJEE(R-1) MRA SHARMA(R-1)
30	MFA/40/2017 WITH LCR 1 FILE, FIXED	THE UNION OF INDIA and ANR Versus M/S MAHESH ENTERPRISES PVT LTD	DR.B N GOGOI MS.R BEGOM	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA MR. DIVYANSH RATHI
31	RFA/59/2017 WITH LCR, B/O	M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	MR.A SARMAH(R-3)
	WITH I.A.(Civil)/1444/2017 in RFA/59/2017	M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	

32	RSA/262/2019 WITH LCR, B/O	MD. ABDUL BARI AND 6 ORS Versus SHRI BOCHA SINGHA AND 9 ORS	MR. N DHAR MR. N H LASKAR MS. S DASGUPTA MS. C KHAKHLARY	MR M J QUADIR (R1-9) MR. K MIRA (R1-9)
33	MACApp./168/2020 WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4)
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
	WITH I.A.(Civil)/2116/2024 in MACApp./168/2020	SRI RANJAN CHANDRA BRAHMA, Versus SMTI NILIMA BALA MALI AND 3 ORS	MR. A K RAY MR. A K RAY MR. I GOGOI MISS T DAS	J SHARMA
34	Mat.App./16/2022 WITH LCR 2 FILES, FIXED	XXXXXXX Versus XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG

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LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- OLD PENDING CASES -				
1	Crl.Rev.P./374/2010 WITH LCR 1 FILE, FIXED	KAMALA BEGUM Versus THE STATE OF ASSAM	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISS KANUNGOE MR.A S CHOUDHURY	PP, ASSAM
2	Crl.Rev.P./464/2011 WITH LCR 4 FILES, FIXED	SRI DILARUJ ZAMAN Versus THE STATE OF ASSAM	MR. P MAHANTA, Amicus Curiae MR.A M BORA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI	PP, ASSAM
MOTION (BA)				
3	Bail Appln./3884/2024	MD ROJIT ALI @ SAHIL AHMED @ ROJITULLAH Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	PP, ASSAM
MOTION				
4	AB/3354/2024	SHIRAZUL ISLAM @ BABU Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED N NATH	PP, ASSAM
ADMISSION				
5	Crl.Rev.P./265/2012 WITH LCR 3 FILES, FIXED	GULUK KATHAR Versus STATE OF ASSAM	MR.M BISWAS MR.B HALDAR MR.S SARKAR MR.M BASUMATARY	MR. V A CHOWDHURY, AMICUS CURIAE (R-2) PP, ASSAM
QUASHMENT				

6	Crl.Pet./349/2014 FIXED	SANJIB DEKA Versus THE STATE OF ASSAM AND ANR	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SARMA	MR.P SHARMAH(R-2) MR.K D SARMA(R-2) PP, ASSAM
7	Crl.Pet./1024/2014 FIXED	DR. CHENIRAM DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. P BORAH	MR. P MAHANTA MS. P SAHARIA PP, ASSAM
8	WITH WP(C)/129/2013	DR. CHENIRAM DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR.B D KONWAR MR.R P SARMAH MR S BORTHAKUR MR.R KALITA MS.P CHOUDHURY MS. P BORAH MSG GHOSH MS.S BARUA MS.R DEVI MRS.J M KONWAR	MR.P MAHANTA SC, EDU

HEARING

9	Crl.Rev.P./259/2012 WITH LCR 3 FILES, FIXED	KUMUD DAS Versus THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE	MR.R BARUAH MR.R M CHOUDHURY MISSM BORAH PP, ASSAM MR.R N CHOWDHURY
10	Crl.Rev.P./596/2012 WITH LCR 4 FILES, FIXED	AJOY KR. VISWAKARMA Versus THE UNION OF INDIA	MR.B M CHOUDHURY MR.P KALITA MRS.A BHATTACHARYYA	MR. R K D CHOUDHURY, DY. S.G.I., RAILWAY PP, ASSAM SC, RAILWAY
11	Crl.Rev.P./331/2013 WITH LCR 3 FILES, FIXED	MD. BADRUT ZAMAN Versus THE STATE OF ASSAM	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS	PP, ASSAM
	WITH I.A.(Crl.)/1203/2024 in Crl.Rev.P./331/2013	MD. BADRUT ZAMAN Versus THE STATE OF ASSAM	MR A DASGUPTA MS B DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/3355/2024	MOMTAZALI @ MONTAZ ALI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAİN	PP, ASSAM
2	AB/3358/2024	TARIKUL ISLAM @ TARIFUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
3	AB/3363/2024	SAHED AHMED LASKAR AND ANR. Versus CRNTRAL BUREAU OF INVESTIGATION (CBI)	MR. A LAL MR. SAHEEL N M	SPL. PP, C.B.I.
4	AB/3366/2024	SANJAY DEKA Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./2556/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	IMAM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
6	Bail Appln./3752/2024 FIXED	LAL HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
7	Bail Appln./3779/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	NANDA RAY Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
BAIL HEARING				
8	AB/1931/2024 FIXED	KRISHNA KANTA GOGOI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
9	AB/2977/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	GULZAR ALI Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	Ms. R. R. BORAH (r-2) PP, ASSAM
10	AB/2989/2024 FIXED	MD MIR HUSSAIN @ MIR HUSSAIN ALI Versus THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN AMINUR RAHMAN	PP, ASSAM

11	AB/3030/2024 FIXED	DIPAK KUMAR PAUL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
12	AB/3035/2024 FIXED	ASADUL HOQUE @ ASADUL ALI Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
13	AB/3036/2024 FIXED	MUJAMAL HUSSAIN @ MUZAMIL HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
14	AB/3120/2024 FIXED	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN MR. N ISLAM R KHA	PP, ASSAM
15	AB/3130/2024 FIXED	GAUTAM DAS Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
16	AB/3174/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	SURAJIT DAS CHOUDHURY @ SUJIT DAS CHOUDHURY Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
17	AB/3284/2024 FIXED	BISWAJIT SAIKIA Versus THE STATE OF ASSAM	MR. R DE MR P NEOG MS. K SHARMA MS I RAJKHOWA	PP, ASSAM

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
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16)	MR B PRASAD	09-12-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3882/2024	BIKRAM PAUL @ BIPLOB PAUL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./3885/2024	BINOD BARUAH Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
3	Bail Appln./3886/2024	HAYDAR ALI @ HOYDAR ALI AND ANR Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
4	Bail Appln./3887/2024	MD MOINUL HOQUE ALIAS MAINUL HOQUE Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
5	Bail Appln./3888/2024	ABDUR RAHIM Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
6	Bail Appln./3891/2024	SALEHA KHATUN Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
7	Bail Appln./3892/2024	MD AKHTAR HUSSAIN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
8	Bail Appln./3893/2024	MD HASAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. S RANA MR. N I KHAN	PP, ASSAM
9	Bail Appln./3894/2024	HAZRAT ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	Bail Appln./3896/2024	YEAHIYA AHMED Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
11	Bail Appln./3897/2024	ASHIQR RAHMAN Versus THE STATE OF ASSAM	MR. A JAHID MR A IKBAL	PP, ASSAM

12	Bail Appln./3899/2024	SRI CHERLY RYNGDSLEM @ CHERLY RYNGKHLEM Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
13	Bail Appln./3902/2024	NILA GOGOI @ NIL Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
14	Bail Appln./3903/2024	BISHAL PHUKAN Versus THE STATE OF ASSAM	MR. A M BORA MR. P DAS	PP, ASSAM
MOTION				
15	Crl.Rev.P./507/2024	MONOWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
16	Crl.Rev.P./508/2024	FOKIR CHAND Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
17	Crl.Rev.P./509/2024	JYOTI BARUAH Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
18	Crl.Pet./1544/2024	AKLIMA KHATUN @ AKLIMA BIBI @ ALIMA BIBI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
19	Crl.Pet./1545/2024	ANUSREE TRADING AND EXIM PRIVATE LIMITED Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
20	Crl.Pet./1546/2024	MD. JAMIR ALI Versus THE STATE OF ASSAM AND ANR.	K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
21	Crl.Pet./1547/2024	BISHAL JYOTI CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A H M R CHOUDHURY	PP, ASSAM
22	Crl.Pet./1549/2024	MUNNI DEVI Versus THE STATE OF ASSAM AND ANR.	MR. R BORA MS R MEDHI	PP, ASSAM
23	Crl.Pet./1550/2024	MD AZHAR UDDIN AND ANR. Versus THE STATE OF ASSAM	MS. A BEGUM MR. M S ALAM MR. S. ALOM	PP, ASSAM
24	Crl.Pet./1551/2024	HEMENDRA RAM PHOOKAN Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
25	AB/3340/2024	SAKOWAT HUSSAIN Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
26	AB/3348/2024	BOKTAR ALI Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
27	AB/3351/2024	RUMELA CHAKRABORTY Versus CENTRAL BUREAU OF INVESTIGATION	MR. S P CHOUDHURY MS B DEVI MS. M BORA	SC, CBI
28	AB/3359/2024	GANGA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR P K KALITA	PP, ASSAM
29	AB/3367/2024	SHAH ALAM @ SHWAH ALAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM

BAIL HEARING (BA)

30	Bail Appln./3444/2024 FIXED	ABDUL MALEK @ ABDUL MALQUE Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM MR. R K MAHANTA	MR. M A LASKAR (INFORMANT) MS A HUSSAIN(INFORMANT) S AHMED(INFORMANT) PP, ASSAM
31	Bail Appln./3445/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	KOYES AHMED @ KOYES AHMED MAHAMMOD Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
32	Bail Appln./3637/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AZAHAR ALI and 2 ORS. Versus THE STATE OF ASSAM	MR. A KADDUS	SPL PP WILDLIFE FOREST ASSAM
33	Bail Appln./3738/2024 FIXED	MAFIZUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN M RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/2562/2024 WITH CASE RECORD(SCANNED COPY) WITH Crl.Pet./1296/2024	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
35	AB/3065/2024 FIXED	ARACHAF ALI @ ARSOB ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
36	AB/3136/2024 FIXED	MINA RAM GOGOI Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	MR. K BORUAH (INFORMANT) MR. M ALAM (INFORMANT) MS. P BORAH (INFORMANT) PP, ASSAM
<u>ORDERS</u>				
38	I.A.(Crl.)/851/2024 WITH LCR 2 FILES, FIXED in Crl.Pet./919/2024 WITH Crl.Pet./919/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	PP, ASSAM
39	I.A.(Crl.)/1189/2024 WITH LCR 4 FILES, FIXED in CRL.A(j)/37/2024 WITH CRL.A(j)/37/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR FIRDUS ALI @ RASHIDUL ISLAM Versus THE STATE OF ASSAM,	MR. K A MAZUMDER MR. SURAJIT DAS	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR(R-1) MS. S. DEY(R-1) PP, ASSAM PP, ASSAM
40	I.A.(Crl.)/1254/2024 in Crl.Rev.P./11645/2024 WITH Crl.Rev.P./11645/2024 (Filing Number)	FIRDUS ALI @ RASHIDUL ISLAM Versus THE STATE OF ASSAM DHANAMONI MOHAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR DIKSHIT GOGOI (AMICUS CURIAE) RUBI GOGOI MS F HUSSAIN RUBI GOGOI	PP, ASSAM PP, ASSAM
<u>HEARING</u>				
41	I.A.(Crl.)/1158/2023 WITH LCR 5 FILES, FIXED in Crl.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S P ROY	10-12-2024	To	20-12-2024
18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,19th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	I.A.(CrI.)/778/2024 AB 892/2024(D/O) in AB/892/2024	SRI SANDEEP GARODIA Versus PRAKASH AGARWALA	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
WITH				
2	I.A.(CrI.)/779/2024 AB 1152/2024(D/O)	SRI SANDEEP GARODIA Versus MADHUJYA DAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. M KHAN (COUNSEL) PP, ASSAM
3	Bail Appln./3427/2024	SAMINUR ISLAM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	PP, ASSAM
<u>MOTION</u>				
4	AB/3364/2024	MASRAB ALI AND ANR. Versus THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
5	Bail Appln./3720/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JUBAIR AHMED Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/1168/2024 AB 2731/2024(D/O) in AB/2731/2024	PRASANJIT MAHATO Versus THE STATE OF ASSAM	MS. M DAIMARY MS M AHMED	PP, ASSAM
HEARING				
2	WP(C)/4107/2024 PART-HEARD, FIXED	SAMSUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 19/12/2024

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18)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
19)	MR. T ISLAM	12-12-2024	To	31-01-2025
20)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024